## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:451 ANSWERED ON:14.03.2012 WORKING GROUP FOR TROUBLED AVIATION SECTOR

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## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has decided to constitute a Working Group to examine the problems being faced by the troubled aviation sector:
- (b) if so, the details thereof;
- (c) the time by which the Working Group will submit its report to the Government;
- (d) whether the employees of troubled airlines have not been paid salaries for quite some time;
- (e) if so, the details thereof; and
- (f) the steps taken/being taken by the Government to improve the aviation sector's financial condition?

## **Answer**

## MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a),(b),(c)and(f): Yes, Madam. A Working Group has been constituted under the Chairmanship of Secretary, Civil Aviation to identify the factors causing stress in civil aviation sector and suggest solution to them. Finance Secretary, Secretary; M/o Petroleum & Natural Gas; Director General of Foreign Trade and Joint Secretary (Civil Aviation) are members of this Working Group. The Working Group held its first meeting on 21.12.2011. The issues relating to supply of ATF by Oil Marketing companies, FDI in the air transport passenger undertakings, availability of Working Capital to the airlines, and relaxation in the credit-facility extended by OMCs to the airlines were discussed by the Working Group. The recommendations of the Working Group were finalized on 3.1.2012 and were considered in the GoM on Civil Aviation held on 7.2.2012.

(d) and (e):- Payment of salaries to the employees is internal administrative matter of airlines. Ministry do not interfere in the internal administrative matters of airlines.